

MODERNISATION OF TEXTILE INDUSTRY

325. SHRIMATI BUTTA RENUKA:
SHRI R. PARTHIPAN:

Will the Minister of TEXTILES वस्त्र मंत्री

be pleased to state:

- (a) whether the Government has formulated any Action Plan for modernisation of textile industry in the country during the 12th Five Year Plan;
- (b) if so, the details thereof;
- (c) the present Status of modernisation of textile units in the country, State-wise; and
- (d) the effective measures being taken by the Government for modernisation and upgradation of traditional weavers in the handicraft, powerloom and handloom sectors in the country, particularly in Andhra Pradesh and Tamil Nadu?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)

**MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF TEXTILES
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (d): Government is implementing a number of policy initiatives and schemes for the modernization of the textile industry, such as Technology Upgradation Fund Scheme (TUFS), Scheme for Development of Technical Textiles, Schemes for the Development of the Powerloom Sector, Scheme for Integrated Textile Parks (SITP), Integrated Skill Development Scheme (ISDS), Schemes for Development of Silk and Sericulture sectors, National Handloom Development Programme (NHDP), Comprehensive Handloom Cluster Development Scheme (CHCDS), Baba Sahib Ambedkar Hastshilp Vikas Yojna, Design and Technology Upgradation Scheme, Marketing support and services scheme, Comprehensive welfare scheme for Handloom weavers and Handicraft Artisans, Infrastructure and Technology Development Scheme, etc.

Implementation of programmes and schemes for development and modernization of textile sector is an on going activity and continuous process. In order to promote generation of employment and promotion of exports through "Make in India" and of Zero defect and Zero defect manufacturing, a revised scheme, "Amended Technology Upgradation Fund Scheme (ATUFS)" has recently been approved by the Government for implementation which will provide one time capital subsidy for investments in the employment and technology intensive segments of the textile value chain, keeping in view promotion of exports and imports substitution.

These schemes facilitate the modernization of Textile industry and also provide upliftment of traditional artisans and weavers in the handicrafts, powerloom and handloom sectors. These schemes are applicable to all States including Andhra Pradesh and Tamil Nadu.
